



\$~SB-1 to 14.

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + LPA 148/2021 & CM APPLs.14439/2021 AND 14441/2021

M/S HALDYN HEINZ FINE GLASS

PRIVATE LIMITEDAppellant
Through: Ms.Swapna Seshadri, Advocate with

Ms.Aishwarya Suleramani and

Ms. Harsha V. Rao, Advocates.

versus

GUJARAT GAS LIMITED & ANR.

....Respondents

Through:

Mr. Parag Tripathi, Senior Advocate with Ms. Chand Chopra and Ms. Neha Bhupathiraju Advocates for

respondent No.1.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates.

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince

Respondent/PNGRB

Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri

Advocates

Gobardhan, Advocates for UOI.

+ W.P.(C) 4315/2022 & CM APPLs.12908-12909/2022 AND 18623/2022

ANTIQUE MARBONITE PVT LTD AND ORS.Petitioners

Kumar.

Through: Mr.Siddharth Shekhar, Mr. Prantar Basu Chaudhry, Ms.Nisha Bhatia,

Advocates for Petitioner Nos. 1-23.





Mr. Saurav Agrawal and Mr. Anshuman Chaudhary, Advs. for Petitioner No.24.

Versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.

....Respondents

Through:

Mr. Rahul Sagar Sahay, Advocate, Advocates for PNGRB.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocate.

Mr. Parag Tripathi, Senior Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates, Advocates For respondent No.3/GGL.

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya Agarwal, Advocates for UOI.

Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates, Advocates for intervenor in CM No. 43536/2022.

+ LPA 211/2023, CAV 163/2023 & CM APPLs.15189-15191/2023 AND 25260/2023

EICL LIMITEDAppellant

Through: Mr. Jayant Mehta, Sr. Adv.with Mr. Govind Manoharan, Mr. Tenzing

Bhutia, Mr. B.D. Kundan, Advs.

versus





AGP CITY GAS PRIVATE LIMITED & ORS.Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,

Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma,

Advocates for R-1&2.

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya

Agarwal, Advocates for UOI.

Mr. Rahul Sagar Sahay, Advocate for

PNGRB.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates

Mr.N.L.Ganapathi, Advocate with Ms.Rini V.Tigga and Mr.Amogh

S.Rao, Advocates for R-5.

Mr.Parag P.Tripathi, Sr.Advocate with Ms.Chand Chopra, Advocate with Ms. Neha Bhupathiraju,

Advocate for R-6.

+ LPA 366/2023 & CM APPLs.19697-19698/2023

GAIL (INDIA) LIMITEDAppellant

Through: Mr.N.L.Ganapathi, Advocate with

Ms.Rini V.Tigga, Mr.Amogh S.Rao,

Advocates.

versus

AGP CITY GAS PRIVATE LIMITED & ORS.Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,

Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma,

Advocates for R-1&2.

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula,





Mr. Akhil Hasija and Mr. Shaurya Agarwal, Advocates for UOI. Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates Mr. Jayant Mehta, Sr. Adv.with Mr. Govind Manoharan, Mr. Tenzing Bhutia, Mr. B.D. Kundan, Advs. for R-5.

Mr. Parag P. Tripathi, Senior Advocate with Ms.Chand Chopra, and Ms.Neha Bhupathiraju, Advocate for R-6.

Mr. Rahul Sagar Sahay, Advocate for PNGRB.

+ LPA 254/2021 & CM APPLs.26676/2021, 34446/2021, 46637/2021 AND 44724/2022

GUJARAT GAS LIMITED

.....Appellant

Through:

Mr. Parag Tripathi, Senior Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

....Respondent

Through: Mr. Utkarsh Sharma, Mr. Rahul

Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for

Respondent/PNGRB

Mr. Abhi Bansal, Advocate with





Mr. Tarun Walia, Mr. Taranmeet Kaur and Ms. Vidhi Jindal, Advocates Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates, Advocates for Impleaders in CM APPL.44724/2022.
Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya Agarwal, Advocates for UOI.

+ LPA 64/2024 & CM APPLs.4534/2024, 12574/2024 AND 28591/2024

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Appellant

Through: Mr. Utkarsh Sharma, Mr. Rahul

Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince

Kumar, Advocates

versus

AGP CITY GAS PRIVATE LIMITED & ORS.Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla

Bhatia, Mr. Yagya Sharma, Advocates, Advocates for R-1&2.

Mr. Jayant Mehta, Sr. Adv.with Mr. Govind Manoharan, Mr. Tenzing Bhutia, Mr. B.D. Kundan, Advs. for

R-3.

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya





Agarwal, Advocates for UOI.

Mr. Rahul Sagar Sahay, Advocate for PNGRB.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates

Mr.N.L.Ganapathi, Advocate with Ms.Rini V.Tigga and Mr.Amogh S.Rao, Advocates for R-5.

Mr. Parag Tripathi, Senior Advocate with Ms. Chand Chopra and Ms. Neha Bhupathiraju Advocates for Applicant-GGL.

+ W.P.(C) 9374/2015 & CM APPLs.21790-21791/2015 AND 4231/2016

INDRAPRASTHA GAS LIMITED

.....Petitioner

Through:

Mr.S.K.Pandey, Mr.Anshul Rai, Mr. Awanish Kumar, Mr.Chandrasekhar A.Chakalabbi, Ms.Sreoshi Chatterji and Ms.Medha Tandon, Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.

....Respondents

Through:

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for Respondent/PNGRB

Ms.Monika Arora, CGSC with Ms. Radhika and Mr.Subhrodeep Saha, Advocates for UOI.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur

and Ms. Vidhi Jindal. Advocates





Mr.Saurav Agrawal, Advocate with Mr.Trinath Tadakamalla, Mr.Anand Raja, Ms.Nisha Bhatia, Mr.Siddharth Shekhar and Mr.Anshuman Chaudhry, Advocates for Interveners. Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri Gobardhan, Advocates for UOI.

+ **W.P.(C) 11148/2020**

MAHANAGAR GAS LIMITED

.....Petitioner

Through:

Mr.Saurav Agrawal, Advocate with Mr.Trinath Tadakamalla, Mr.Anand Raja, Ms.Nisha Bhatia, Mr.Siddharth Shekhar and Mr.Anshuman Chaudhry, Advocates.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.

....Respondents

Through:

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for Respondent/PNGRB Mr.Pratima N.Lakra, CGSC with Mr.Chandan Prajapati, Advocate for UOI.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri Gobardhan, Advocates for UOI.





+ W.P.(C) 9711/2020 & CM APPLs.31041/2020, 11350/2022, 31858/2022 AND 55246/2023

MAHANAGAR GAS LIMITED

.....Petitioner

Through: Mr.Saurav Agrawal, Advocate with

Mr.Trinath Tadakamalla, Mr.Anand Raja, Ms.Nisha Bhatia, Mr.Siddharth

Shekhar and Mr.Anshuman

Chaudhry, Advocates

versus

PETROLEUM AND NATURAL GAS

REGULATORY BOARD & ANR.

....Respondents

Through: Mr. Utkarsh Sharma, Mr. Rahul

Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for

Respondent/PNGRB

Mr.Pratima N.Lakra, CGSC with Mr.Chandan Prajapati, Advocate for

UOI.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur

and Ms. Vidhi Jindal, Advocates.

+ W.P.(C) 1017/2021 & CM APPL.2821/2021

GUJARAT GAS LIMITED

.....Petitioner

Through: Mr. Parag Tripathi, Senior Advocate

with Ms. Chand Chopra and Ms.

Neha Bhupathiraju Advocates

versus

PETROLEUM AND NATURAL GAS

REGULATORY BOARD & ANR.

....Respondents

Through: Mr. Utkarsh Sharma, Mr. Rahul

Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi





Mr. Suyash Gaur and Mr. Prince Advocates Kumar, for Respondent/PNGRB Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri Gobardhan, Advocates for UOI.

W.P.(C) 3369/2022 & CM APPLs.9845/2022 AND 9847/2022 +

SABARMATI GAS LIMITED

.....Petitioner

Ms.Chand Chopra, Advocate with Through:

Ms. Neha Bhupathiraju, Advocate.

versus

PETROLEUM AND NATURAL GAS

REGULATORY BOARD & ANR.

....Respondents

Through:

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar. Advocates for

Respondent/PNGRB

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya

Agarwal, Advocates for UOI.

Mr. Pritish Sabharwal, Addvocate for

MCD.

W.P.(C) 3911/2022 & CM APPL.11635/2022

TRIPURA NATURAL GAS COMPANY LIMITED THROUGH ITS GENERAL MANAGER (PROJECT)Petitioner

> Mr.N.L.Ganapathi, Advocate with Through:

Ms.Rini V.Tigga, Mr.Amogh S.Rao,

Advocates.

Versus





PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARYRespondent

Through:

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for

Respondent/PNGRB

Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri Gobardhan, Advocates for UOI.

+ W.P.(C) 3913/2022 & CM APPL.11641/2022

VADODARA GAS LIMITED THROUGH ITS COMPANY SECRETARY AND HOD (HR)Petitioner

Through: Mr.N.L.Ganapathi, Advocate with

Ms.Rini V.Tigga, Mr.Amogh S.Rao,

Advocates.

Versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH ITS SECRETARYRespondent

Through:

Mr. Utkarsh Sharma, Mr. Rahul Sagar, Ms. Sanskriti Bhardwaj, Ms. Harshita Tomar, Mr. Kartikey Joshi Mr. Suyash Gaur and Mr. Prince Kumar, Advocates for

Respondent/PNGRB

Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri Gobardhan, Advocates for UOI.

+ W.P.(C) 10244/2024 & CM APPL.42013/2024

SHELL ENERGY INDIA PRIVATE LIMITED

....Petitioner

Through:

Mr. Balbir Singh, Sr. Adv. with Mr. Parag Maini, Mr. Abhimanyu Chopra, Mr. Raghav Chadha, Mr. Kunal Sabharwal, Ms. Pragya Kaushik, Mr. Karan Sachdev, Mr. Aman





Chaudhary, Mr. Kushagra Jain, Mr., Deepak Mahajan, Mr. Raghav Mittal and Mr. Shubham Madaan, Advs.

Versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr. Apoorv Kurup, CGSC, Mr. Arnav Mittal, GP, Mr. Gurjas Singh Narula, Mr. Akhil Hasija and Mr. Shaurya

Agarwal, Advocates for UOI.

Mr. Rahul Sagar Sahay, Advocate for

PNGRB

Mr. Apoorv Kurup, CGSC with Mr.Akhil Hasija and Ms. Gauri

Gobardhan, Advocates for UOI.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

> ORDER 25.09.2024

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At the request of Mr.Siddharth Shekhar learned counsel for the petitioners, adjourned to 25th October, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

SEPTEMBER 25, 2024 AS